

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CA(CAA)-163(ND)/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2018**

**NAME OF THE COMPANY: M/s. Milestone Safeshelter Pvt. Ltd. and  
Milestone Mega City Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 230-232**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present for the Petitioner: Ms. Rekha Mittal, PCS**

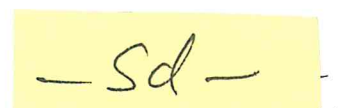
**Present for the Respondent: None**

**ORDER**

Reserved for Orders.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**